

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 112, 113, 114 & 115 of 2013

Dated : 11th September, 2013

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

Appeal No. 112 of 2013

Western Electricity Supply Co. of Orissa Ltd. ... Appellant(s)

Versus

Orissa Electricity Regulatory Commission & Ors. ... Respondent(s)

Appeal No. 113 of 2013

North Eastern Electricity Supply Co. of Orissa Ltd. ... Appellant(s)

Versus

Orissa Electricity Regulatory Commission & Ors. ... Respondent(s)

Appeal No. 114 of 2013

Southern Electricity Supply Co. of Orissa Ltd. ... Appellant(s)

Versus

Orissa Electricity Regulatory Commission & Ors. ... Respondent(s)

Appeal No. 115 of 2013

Western Electricity Supply Co. of Orissa Ltd. ... Appellant(s)

Versus

Orissa Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Buddy A Ranganadhan
Mr. Hasan Murtaza

Counsel for the Respondent(s) : Mr. Rutwik Panda for R-1

ORDER

Heard the learned counsel for the appellant in Appeals 112, 113, 114 of 2013.

Post the matter for the submissions of the learned counsel for the State Commission on **26th Sept., 2013.**

(Justice Surendra Kumar)
Judicial Member
ak/vt

(Rakesh Nath)
Technical Member